COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

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AT 02:.30 P.M.

1. W.P.(C) 4157/2025

SHIVRAJ SHARMA ....PETITIONER

THROUGH: MS. NIYATI KOHLI, MR.RISHAB PARAKH AND MR.PRATHAMBIR AGARWAL, ADVS.

**VERSUS** 

CONSORTIUM OF NATIONAL LAW UNIVERSITIES

AND ORS .....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

2. W.P.(C) 4375/2025

YAJAT SEN ....PETITIONER

THROUGH: PETITIONER-IN-PERSON

**VERSUS** 

CONSORTIUM OF NATIONAL LAW

UNIVERSITIES AND ORS ....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

3. LPA 1250/2024, CM APPLS. 76373/2024 & 76374/2024

ADITYA SINGH (MINOR)

....APPELLANT

THROUGH: MR.DHANESH RELAN, MR.ARJEET GAUR, MR.NAVEEN MALIK, MR. SURYANSH
JAMWAL AND MS.SAKSHI ARORA, ADVS.

**VERSUS** 

CONSORTIUM OF NATIONAL LAW UNIVERSITIES ....RESPONDENT

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

4. LPA 1251/2024, CM APPL. 76410/2024 & CM APPL. 76411/2024

CONSORTIUM OF NATIONAL LAW UNIVERSITIES ...APPELLANT

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

**VERSUS** 

ADITYA SINGH (MINOR) THROUGH HIS FATHER ...RESPONDENT

THROUGH: MR.DHANESH RELAN, MR.ARJEET GAUR, MR.NAVEEN MALIK, MR.SURYANSH JAMWAL AND MS.SAKSHI ARORA, ADVS.

5. W.P.(C) 2363/2025

HARSHITA AND ORS

....PETITIONERS

THROUGH: MS. T. ARCHANA, MR. ARCHIT MISHRA AND MR. DIGVIJAY, ADVOCATES

**VERSUS** 

CONSORTIUM OF NATIONAL LAW

UNIVERSITIES AND ORS

....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

6. W.P.(C) 2365/2025

MASTER TIAMBAK EASHWAR THROUGH HIS NATURAL

GUARDIAN VASUDHA THIAGARAJAN

....PETITIONER

THROUGH: MS. T. ARCHANA, ADVOCATE

**VERSUS** 

THE CONSORTIUM OF NATIONAL LAW

UNIVERSITIES AND ORS

....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR, MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR CONSORTIUM OF NLU.

7. W.P.(C) 2366/2025

PRABHAS KUMAR (MINOR)
THROUGH HIS NATURAL GUARDIAN

MR. PRAKHAR KUMAR

....PETITIONER

THROUGH: MR. YASH DADRIWAL AND MR. AMOL JAGTAP, ADVOCATES

**VERSUS** 

CONSORTIUM OF NATIONAL LAW UNIVERSITIES ....RESPONDENT

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR,
MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR
CONSORTIUM OF NLU.

8. W.P.(C) 2367/2025

ASLESHA AJITSARIA (MINOR) REPRESENTED BY

HER FATHER VINAY AJITSARIA ....PETITIONER

**VERSUS** 

CONSORTIUM OF NLUS AND ORS ....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR, MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR CONSORTIUM OF NLU.

MR. NISHANT GAUTAM, CGSC WITH MR. VARDHMAN KAUSHIK, MR. PRITHVIRAJ DEY AND MR.VIPUL VERMA, ADVOCATES FOR R-3.

9. W.P.(C) 2516/2025

HARDIK GARG ....PETITIONER

THROUGH: MR. AJAY VOHRA, SENIOR ADVOCATE WITH MR. ANIKET AGRAWAL AND MR. RAM KARSHNA RAO, ADVOCATES

**VERSUS** 

CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS

....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR, MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR CONSORTIUM OF NLU.

MR. VARDHAN KAUSHIK WITH MR. PRITHVIRAJ, ADVOCATES FOR R-3.

#### 10. W.P.(C) 2517/2025

HARSHIT GARG

....PETITIONER

THROUGH: MR. AJAY VOHRA, SENIOR ADVOCATE WITH MR. ANIKET AGRAWAL AND MR. RAM KARSHNA RAO, ADVOCATES

VERSUS

CONSORTIUM OF NATIONAL LAW

UNIVERSITIES AND ORS

....RESPONDENTS

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR, MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR CONSORTIUM OF NLU.

### 11. W.P.(C) 2559/2025

A VAISHNAVI (MINOR)

THROUGH HER FATHER SHRI T.ARUN ....PETITIONER

THROUGH: MR. UDDYAM MUKHERJEE, MR. ROHIT SINHA, MR. SWAPNIL PATTANAYAK AND MR. AGNIBHA CHATTERJEE, ADVOCATES

**VERSUS** 

CONSORTIUM OF NATIONAL UNIVERSITIES

THROUGH ITS PRESIDENT ....RESPONDENT

THROUGH: MR. RAJSHEKHAR RAO, SENIOR ADVOCATE WITH MR. ARUN SRI KUMAR, MR. SHUBHANSH THAKUR AND MR. WAMIC WASIM, ADVOCATES FOR CONSORTIUM OF NLU.

COURT NO. 16

#### HON'BLE MR.JUSTICE DHARMESH SHARMA

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# AT 02:15 P.M.

1. FAO 355/2014

AYODHYA SINGH .....Appellant

Through: None.

versus

UNION OF INDIA & ANR

Through: Mr. Sushil Kumar Pandey, SPC with Ms. Neha Yadav and Ms. Richa Pandeya, Advs.

## COURT NO. 50 HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

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Meeting number 25184205783

FOR ADJOURNMENT SLIP: courtmaster09@gmail.com

FOR SENDING APPEARANCE: https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30

P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME
FOR PRONOUNCEMENT OF JUDGMENT AT 2:15 P.M.			
	<b>'</b> -	SMT. VANDANA DIXIT & ANR. V/s SHRI KUMAR SAMBHAV MISHRA & ORS.	ATUL BANDU, A.P.S. AHLUWALIA, S.S. AHLUWALIA, SANIYA ZEHRA, YUVRAJ JAISWAL

\*\*\*\*

CONCLUDED
BY ORDER
REGISTRAR ORIGINAL